	WEELKY STATEMN	T FOR DESPATCH O	F ORDER	· · · · · · · · · · · · · · · · · · ·
	EXCISE A			
	CESTAT, FROM 2'			
	FROM 2			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER	MEMBERS	
		FINAL ORDER		
1	E/52379 /2016	FO/50710/2019	21/05/2019	27/05/2019
$\frac{1}{2-22}$	E/54416,55699-	FO/50711-31/2019	23/05/2019	27/05/2019
2-22	700,60542,60613 /2013 E/51817,51487- 89,51791/2014 E/51103-04, 51710-11/2015 E/50370- 71,51990,52590, 52592/2016			
	E/50430,50560/2017	FO/50748-49/2019	29/05/2019	30/05/2019
23	E/51517,52966 /2018	MISC ORDER	25/100/2015	
		MISCORDER		
1	E/Rom/50180/2019 in E/50130/2018	Mo/50371/2019	23/05/2019	27/05/2019
2-7	E/Misc/50364-66/2019 E/Misc/50027- 29/2019in	Mo/50399-404/2019	24/05/2019	29/05/2019
8-9	E/58694-96/2013 E/Cod/Rom/51340- 41/2018in E/53091/2015	Mo/50424-25/2019	29/05/2019	30/05/2019
				Deputy Registra Excise Branch-D

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.



	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 03.06.2019 To 07.06.2019			-
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
		Nill MISC ORDER	1.	N Late
		Nill		Deputy Registra Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.